

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No.314/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company	Kishore Kr Sen-Vs-Diana Cinetone Pvt Ltd & Ors.		
Under Section	241		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Punitwaj Singh
Mr. Sayak Ranjan Chatterjee

MR. ANUBHAV SINHA
MR. VIKRAM WADEHRA

— Advocate for Resp 1 to 4


— Advocate for the Applicant

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 4 are present.

Petitioner has filed an I.A. Ld. Counsel for the respondents made a request that time may be given for filing. Prayer is allowed. 3 weeks' time is granted for filing reply. Thereafter rejoinder, if any, may be filed within 1 week.

List on 18/12/2017


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)